

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/674/<sup>A</sup>(IB)/2017  
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD  
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Meethi S. Arasu  
for Rajagopal & Raghunathan  
Advocates

Counsel for Resp Meethi

2. Mr. Yashwanth Varedhan  
Senior Counsel  
for K. M. Muthy

Counsel for Pet K. M. Muthy

**ORDER**

Counsel for applicant/financial creditor present. Counsel for respondent/corporate debtor present and prayed for time to file counter. Further he stated that there is a possibility of settling the matter between the parties. Time is enlarged at request for filing counter and also for making submissions by both the sides. Put up on 18.12.2017.

-sq-  
S Vijayaraghavan  
Member (Technical)

-sq-  
K Anantha Padmanabha Swamy  
Member (Judicial)